

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 371/(MAH)/2017

CORAM:

Present:

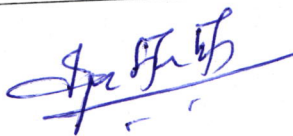
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

NAME OF THE PARTIES: Tibbu Thankachan Varghese  
V/s.  
Wensel Aquas Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	K.T. Thomas & Jessy Payne.	Adv. for Petition.	 Jessy R Payne

NIKUNJ METHA  
A/W  
RUSHAD IRANI  
1/B  
PURAZAR P. FOUZDAR

ADVOCATES

R.S.L.

FOR THE ~~RESPONDENT~~  
CORPORATE DEBTOR

ORDER

TCP No. 371/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 4.10.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)